

44

50(Est.)

13-2-25

14/2/25

## Declaration of Assets and Liabilities

Year 2024-2025

I, CHANDAN KUMAR JAISWAL, Son of SRI SHAMBHU NATH CHOUDHARY, aged 42 years (APPROX), belonging to Bihar Legislative Assembly, Patna Service and presently working as OFFICE ATTENDANT of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description   | Self  | Spouse Name(S)<br>Simmi kumari                            | Dependant -1<br>Name<br>Aradhya Jaiswal | Dependant-2<br>Name<br>Aarav Jaiswal | Dependant-3<br>Etc.<br>Name |
|---------|---|---|---|---|--------------------------------------|-----------------------------|
| (i)     | Cash  | 25,000/-  | 60,000/-  | 12,000/-                                | 10,000/-                             | NIL.                        |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 1. Rs.10,000/- SBI SB A/c (Approx)<br>2. SBI PPF A/c Rs.1,100/-<br>4. Rs. 5,000/- (Approx) IOB Kahalgaon (Joint SB A/c)   | Rs.65,000/- (Approx) SBI SB A/c                           | NIL.                                    | NIL.                                 | NIL.                        |
| (iii)   | Bonds, Debentures and Shares in companies                                     | NIL.  | NIL.  | NIL.                                    | NIL.                                 | NIL.                        |
| (iv)    | Other financial institutions, NSS, Postal Savings, LIC Policies, etc.         | <u>LIC Policy</u><br>1. Rs. 1,00,000/- Premium Rs.4816/-Y<br>2. Rs. 50,000/- Premium Rs.2766/-Y<br>3. Rs. 1,00,000/- Premium Rs.3843/-Y<br>4. Rs. 50,000/- Premium Rs.3263/-Y<br><br><u>Postal Life Insurance</u><br>Rs. 9920 yearly<br>Postal SB A/c Rs. 20,000/- (Approx) | <u>LIC Policy</u><br>Rs. 2,50,000/- Premium Rs. 12,555/-Y | NIL.                                    | NIL.                                 | NIL.                        |

चंदन कुमार जायसवाल

1959  
17/2/25



|       |  |  |  |   |  |      |
|-------|--|--|--|---|--|------|
| (v)   | Motor Vehicles (details of make, etc.)             | HONDA LIVO MOTORCYCLE REG. NO- BR01CS-1851 | NIL.   | NIL.  | NIL.   | NIL. |
| (vi)  | Jewelry (give details of weight and value)         | 30 gms. GOLD OF 2,40,000/- (Approx)        | 100 gms. GOLD OF 8,00,000/- (Approx) Silver 200 gms. 23,000 (Approx) | 10 gms. GOLD OF 80,000/- (Approx) Silver 50 gms. 5,700 (Approx) | 15 gms. GOLD OF 1,20,000/- (Approx) Silver 50 gms. 5,700(Approx) | NIL. |
| (vii) | Other assets, such as values of claims / interests | NIL.                                       | NIL.   | NIL.  | NIL.   | NIL. |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description   | Self | Spouse Name(S)   | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|------|------------------|------------------|------------------|-----------------------|
| (i)     | Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                          | NIL. | NIL.             | NIL.             | NIL.             | NIL.                  |
| (ii)    | Non-Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                      | NIL. | 2.754<br>Decimal | NIL.             | NIL.             | NIL.                  |
| (iii)   | Buildings (Commercial and residential)<br>Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value | NIL. | NIL.             | NIL.             | NIL.             | NIL.                  |
| (iv)    | Houses / Apartments, etc.<br>- Location(s)  | NIL. | NIL.             | NIL.             | NIL.             | NIL.                  |

रविंद्र कुमार यादव



|     |  |      |      |      |      |      |
|-----|--|------|------|------|------|------|
|     | - Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value |      |      |      |      |      |
| (v) | Others (such as interest in property)  | NIL. | NIL. | NIL. | NIL. | NIL. |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

| Sr. No. | Description   | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as 13.02.2023 |
|---------|---|---|----------------------------------|
| (a)     | (i) Loans from Banks  | SBI Sinchai Bhavan, PATNA<br>LOAN AMOUNT Rs.5,00,000/-              | RS 1,98,253/-                    |
|         | (ii) Loans from financial institutions  | NIL   | NIL                              |
|         | (iii) Government Dues:  | NIL   | NIL                              |
|         | (a) dues to departments dealing with government accommodation   |   |                                  |
|         | (b) dues to departments dealing with supply of water  | NIL   | NIL *                            |
|         | (c) dues to departments dealing with supply of electricity  | NIL   | NIL                              |
|         | (d) dues to departments dealing with telephones   | NIL   | NIL                              |
|         | (e) dues to departments dealing with government transport (including aircraft and helicopters)  | NIL   | NIL                              |
|         | (f) Other dues, if any  | NIL   | NIL                              |
| (b)     | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | ASSESSMENT YEAR<br><b>2024-2025</b><br><br>PAN No.-AFJPJ0907M       | NIL<br>NIL                       |
|         | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]   | NIL   | NIL                              |
|         | (iii) Sales Tax [Only in case of proprietary business]  | NIL   | NIL                              |
|         | (iv) Property Tax   | NIL   | NIL                              |

—रवि कुमार जायसवाल



**C. Personal Detail**

GPF/CPF/PRAN No. :-

**PTS/BLA-1171**

Gender :-

**M**

(M/F)

Date of Birth :-

**3 1 1 2 1 9 8 2**

(DD/MM/YYYY)

Class/Group :-

**C**

(A/B/C)

Cadre :-

**OFFICE ATTENDANT, BIHAR LEGISLATIVE ASSEMBLY**

(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**BHAGALPUR**

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature .....

**चंदन कुमार जायसवाल**

Name of Employee: CHANDAN KUMAR JAISWAL

Designation: OFFICE ATTENDANT

Place: PATNA

Date: .. 13/02/2024

Department: BIHAR LEGISLATIVE ASSEMBLY

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.